

Sixteenth Lok Sabha

>

Title: Papers laid on the Table of the House by the Ministers/Members.

HON. SPEAKER: Now, the House will take up papers to be laid on the Table.

Item No. 2 – Shri Dharmendra Pradhan.

... (*Interruptions*)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2016-2017.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7638/16/17]

- (b) (i) Statement regarding Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2016-2017.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7639/16/17]

- (c) (i) Statement regarding Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2016-

2017.

- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7640/16/17]

- (d) (i) Statement regarding Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7641/16/17]

- (e) (i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7642/16/17]

- (f) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7643/16/17]

- (g) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7644/16/17]

(2) A copy of the Notification No. S.O.3281(E) (Hindi and English versions) published in Gazette of India dated 10th October, 2017 making certain amendments in the Notification No. S.O.1358(E) dated 27th April, 2017, under sub-section (2) of Section 58 of the Aadhaar (targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT-7645/16/17]

... (Interruptions)

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतो कुमार गंगवार): अध्यक्ष महोदया, मैं बाल और किशोर श्रम (प्रतिध और ि वनियमन) अधिनियम, 1986 की धारा 19 की उप-धारा (1) के अंतर्गत अधिसूचना सं.का.आ. 2827 (अ) जो 30 अगस्त, 2017 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की परिसंकट में आजीविका और प्रक्रिया की अनुसूची ि वनिर्दिष्ट की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT-7646/16/17]

...(व्यवधान)

माननीय अध्यक्ष : मैं अभी न इधर की बात सुन रही हूं और न ही उधर की बात सुन रही हूं।

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-7647/16/17]

... (Interruptions)

माननीय अध्यक्ष : रिकार्ड में कभी भी हल्ला-गुल्ला नहीं जाता।

...(व्यवधान)

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री गिरिराज सिंह): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :--

(1) (एक) कोयर बोर्ड, कोच्चि के वार् 2016-17 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) कोयर बोर्ड, कोच्चि के वार् 2016-17 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) कोयर बोर्ड, कोच्चि के वार् 2016-17 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-7648/16/17]

(2) (एक) महात्मा गांधी इंस्टीट्यूट फार रूरल इंडस्ट्रीलाइजेशन, वर्धा के वार् 2016-17 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षित लेखे।

(दो) महात्मा गांधी इंस्टीट्यूट फार रूरल इंडस्ट्रीलाइजेशन, वर्धा के वार् 2016-17 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-7649/16/17]

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ALPHONS KANNANTHANAM): Madam, I beg to lay on the Table:-

(1) A copy each of the Annual Reports for the year 2016-2017 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

- (i) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition,
Chandigarh.

[Placed in Library, See No. LT-7650/16/17]
- (ii) Institute of Hotel Management and Catering Technology
Thiruvananthapuram.

[Placed in Library, See No. LT-7651/16/17]
- (iii) Institute of Hotel Management, Catering and Nutrition, New Delhi.

[Placed in Library, See No. LT-7652/16/17]
- (iv) Institute of Hotel Management, Catering and Nutrition, Lucknow.

[Placed in Library, See No. LT-7653/16/17]
- (v) Institute of Hotel Management, Catering and Nutrition, Shimla.

[Placed in Library, See No. LT-7654/16/17]
- (vi) Institute of Hotel Management, Catering Technology and Applied
Nutrition, Mumbai.

[Placed in Library, See No. LT-7655/16/17]
- (vii) Institute of Hotel Management, Catering Technology and Applied
Nutrition, Ahmedabad.

[Placed in Library, See No. LT-7656/16/17]

- (viii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

[Placed in Library, See No. LT-7657/16/17]

- (ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

[Placed in Library, See No. LT-7658/16/17]

- (x) Institute of Hotel Management, Catering and Nutrition (Society), Gurdaspur.

[Placed in Library, See No. LT-7659/16/17]

- (xi) Institute of Hotel Management, Catering Technology and Applied Nutrition (Calcutta) Society, Kolkata.

[Placed in Library, See No. LT-7660/16/17]

- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.

[Placed in Library, See No. LT-7661/16/17]

- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.

[Placed in Library, See No. LT-7662/16/17]

- (xiv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hajipur.

[Placed in Library, See No. LT-7663/16/17]

- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

[Placed in Library, See No. LT-7664/16/17]

- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

[Placed in Library, See No. LT-7665/16/17]

- (xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

[Placed in Library, See No. LT-7666/16/17]

- (xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

[Placed in Library, See No. LT-7667/16/17]

- (xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

[Placed in Library, See No. LT-7668/16/17]

- (xx) Institute for Hotel Management, Bangalore.

[Placed in Library, See No. LT-7669/16/17]

- (xxi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

[Placed in Library, See No. LT-7670/16/17]

- (xxii) National Council for Hotel Management and Catering Technology, Noida.
(2) A copy each of the Review (Hindi and English versions) by the Government of the working of the above mentioned institutes for the year 2016-2017.

[Placed in Library, See No. LT-7671/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2016-2017, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2016-2017.

[Placed in Library, See No. LT-7672/16/17]

... (*Interruptions*)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ
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- (1) (एक) केन्द्रीय विद्यालय संगठन, नई दिल्ली के वा 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) केन्द्रीय विद्यालय संगठन, नई दिल्ली के वा 2016-2017 के वार्षिक लेखाओं तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

की एक प्रति (हिन्दी

(तीन) केन्द्रीय विद्यालय संगठन, नई दिल्ली के वा 2016-2017 के कार्यकरण की द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

सरकार

[Placed in Library, See No. LT-7673/16/17]

(2) (एक) नवोदय विद्यालय समिति, नोएडा के वा 2016-2017 के वार्षिक प्रतिवेदन प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

की एक प्र

(दो) नवोदय विद्यालय समिति, नोएडा के वा 2016-2017 के वार्षिक लेखाओं की तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

एक प्रति (हिन्दी

(तीन) नवोदय विद्यालय समिति, नोएडा के वा 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-7674/16/17]

(3) (एक) राष्ट्रीय शैक्षिक अनुसंधान और प्रशिक्षण परिषद, नई दिल्ली के वा 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) राष्ट्रीय शैक्षिक अनुसंधान और प्रशिक्षण परिषद, नई दिल्ली के वा 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) राष्ट्रीय शैक्षिक अनुसंधान और प्रशिक्षण परिषद, नई दिल्ली के वा 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT-7675/16/17]

... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): Madam, I beg to lay on the Table a copy

of the Apprenticeship (Fifth Amendment) Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R. 1139(E) in Gazette of India dated 8th September, 2017 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

[Placed in Library, See No. LT-7676/16/17]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

- (1) The Goods and Services Tax (Compensation to States) Amendment Ordinance, 2017 (No. 5 of 2017) promulgated by the President on 2nd September, 2017.
- (2) The Indian Forest (Amendment) Ordinance, 2017 (No. 6 of 2017) promulgated by the President on 23rd November, 2017.
- (3) The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2017 (No. 7 of 2017) promulgated by the President on 23rd November, 2017.

[Placed in Library, See No. LT-7677/16/17]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the

Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-7678/16/17]

(3) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the following SEZs for the year ended the 31st March, 2016 together with Auditor's Report thereon:-

- (i) Santacruz Electronic Export Processing Zone SEZ Authority

[Placed in Library, See No. LT-7679/16/17]

- (ii) Madras Special Economic Zone Authority

[Placed in Library, See No. LT-7680/16/17]

- (iii) Visakhapatnam Special Economic Zone Authority

[Placed in Library, See No. LT-7681/16/17]

- (iv) Cochin Special Economic Zone Authority

[Placed in Library, See No. LT-7682/16/17]

(v) Falta Special Economic Zone Authority

[Placed in Library, See No. LT-7683/16/17]

(vi) Noida Special Economic Zone Authority

[Placed in Library, See No. LT-7684/16/17]

(vii) Kandla Special Economic Zone Authority

[Placed in Library, See No. LT-7685/16/17]

(4) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the Noida Special Economic Zone Authority, Falta Special Economic Zone Authority, Santacruz Electronic Export Processing Zone SEZ Authority, Visakhapatnam

Special Economic Zone Authority, Kandla Special Economic Zone Authority, Madras Special Economic Zone Authority and Cochin Special Economic Zone Authority for the year 2015-2016.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT-7686/16/17]

(6) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2017-2018.

[Placed in Library, See No. LT-7687/16/17]

- (ii) Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2017-2018.

[Placed in Library, See No. LT-7688/16/17]

- (iii) Memorandum of Understanding between the PEC Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2017-2018.

[Placed in Library, See No. LT-7689/16/17]

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7690/16/17]

- (b) (i) Review by the Government of the working of the State Trading Corporation Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the State Trading Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7691/16/17]

- (c) (i) Review by the Government of the working of the STCL Limited, Bengaluru, for the year 2016-2017.
- (ii) Annual Report of the STCL Limited, Bengaluru, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7692/16/17]

- (d) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-7693/16/17]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2016-2017.

[Placed in Library, See No. LT-7694/16/17]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT-7695/16/17]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the India Trade Promotion Organisation, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT-7696/16/17]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Trade Information, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT-7697/16/17]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2016-2017.

[Placed in Library, See No. LT-7698/16/17]

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 48 of the Coffee Act, 1942:-

- (i) The Coffee Board (Cadre and Recruitment) Amendment Rules, 2017 published in Notification No. G.S.R.1375(E) in Gazette of India dated 8th November, 2017.
- (ii) The Coffee Board (Cadre and Recruitment) Amendment Rules, 2017 published in Notification No. G.S.R.1479(E) in Gazette of India dated 4th December, 2017.

[Placed in Library, See No. LT-7699/16/17]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the

Tobacco Board, Guntur, for the year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2016-2017.

[Placed in Library, See No. LT-7700/16/17]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2016-2017.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2016-2017, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2016-2017.

[Placed in Library, See No. LT-7701/16/17]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board India, Cochin, for the year 2016-2017.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board India, Cochin, for the year 2016-2017, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board India, Cochin, for the year 2016-2017.

[Placed in Library, See No. LT-7702/16/17]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2016-2017.

[Placed in Library, See No. LT-7703/16/17]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2016-2017.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2016-2017, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board India, Kolkata, for the year 2016-2017.

[Placed in Library, See No. LT-7704/16/17]

... (Interruptions)

मानव संसाधन विकास मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (डॉ. सत्यपाल सिंह): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :--

- (1) (एक) अटल बिहारी वाजपेयी इंडियन इंस्टीट्यूट ऑफ इन्फार्मेशन टेक्नोलॉजी एंड मैनेजमेंट, ग्वालियर के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) अटल बिहारी वाजपेयी इंडियन इंस्टीट्यूट ऑफ इन्फार्मेशन टेक्नोलॉजी एंड मैनेजमेंट, ग्वालियर के वर्ष 2015-16 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) अटल बिहारी वाजपेयी इंडियन इंस्टीट्यूट ऑफ इन्फार्मेशन टेक्नोलॉजी एंड मैनेजमेंट, ग्वालियर के वर्ष 2015-16 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

...(व्यवधान)

12.07 hours

(At this stage, Shri K.C. Venugopal, Dr. A. Sampath, Shri E.T. Mohammad Basheer and some other hon. Members came

and stood on the floor near the Table.)

12.08 hours